

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Standard Chartered Bank	F00489	22-03-2021	373374857	373374857	Secured	Rs 373374857 1.Pari-passu first charge on stock and Rs book debts of the Company (in line with other 373374857 - existing working capital lenders)2.Pari-passu first Personal charge on unencumbered moveable fixed assets Guarantees (excluding vehicles) of the Company, both present of Mr. and future.3.Exclusive first charge on below Rizwan properties: Owned by company: Ahmad and Mrs.Sayeeda Ahmad. i) Commercial Property located at Flat No. 2C & 2D, Second Floor, "Balan Pioneer Homes" Old No. 28, New No. 28, Plot No. 108, Saravana Street, T. Nagar, Chennai – 600017. ii) Commercial Property located at Flat No. 1 A & 1 B, First Floor, "Balan Pioneer Homes" Old No. 28, New No. 28, Plot No. 108, Saravana Street, T. Nagar, Chennai – 600017. iii) Vacant Land of 7.69 acres situated at		No	25.15	0	0	0	0	

2	Tata Capital Financial Service Limited	U67100 MH2010 PLC210 201	22-03-2021	11877126	11877126	Secured	<p>Rs 11877126 Hypothecation - (Deed of Hypothecation dated 17th December, 2015 and Extension of Hypothecation dated 6th January, 2017). First and Exclusive charge by way of Hypothecation on Plant and Machinery situated at Gummidipoondi Plant. Mortgage - (Mortgage by deposit of Title Deeds dated 23rd December, 2015 and Memorandum for recording Extension of Mortgage by deposit of Title Deeds dated 11th January, 2017).</p> <p>Mortgage of Land & Building situated at S. Nos.383/1F, 1D1, 1D2, 1E, 1A, 1B, 1C, 1G1 & 384/1A 377/1A2, 378/1 & 2, measuring 16.95 Acre/ cents, at Village No.45, Ketnamallee Village, GR Kandigai to Sirupuzhal Pettai Road, G. R. Kandigai, Off Satyavedu kavrapettai Road, Gummidipoondi Taluk, Thiruvallur District. Bounded by, North by: Access road and Vacant Land, South by: Vacant land in S. Nos. 393 and 383/1G1, East by: Vacant Land in S. No 378/3 and West by Vacant Land in S. No, 385.</p>		No	0.80	0	0	0	0	
3	IndusInd Bank Limited	L65191P N1994P LC0763 33	23-03-2021	160991713	160991713	Secured	<p>For Working capital facility: primary Pari-Passu first charge on entire current assets of the company, both present and future. H12 Collateral: -First Pari-Passu charge on all the moveable assets of the company, both present and future, which are not financed under any term loans/lease/HP or any other financing schemes. First Pari-Passu charge on various properties (amounting to Rs.21.82 crore approx.) as listed below in Annexure 1. Second Pari-Passu charge various properties (amounting to Rs.55.92 crore approx.) as listed below in Annexure 2. Exclusive charge by way of EM on the Non-Agricultural Industrial Land lying in the name of M/s Oren Hydrocarbons Private Limited situated at S.No.264/ 1B, 264/2B, 272/4, 272/6, 276/1, 276/2, 276/4, 276/5, 276/6, 276/7, 277/1, 277/2, 264/1A, 264/2A, 277/3, 277/12, 275/3, 275/8, 276/3B, 276/3A, Athivaram Village, Ozili Mandai, Nellore District - 524421, measuring 14.22 acres (14 Acres 22 Cents).</p>	Rs 16099171. Irrevocable and unconditional personal guarantee of two promoters / directors namely Shri. Rizwan Ahmed and Smt. Sayeeda Ahmed.	No	10.84	0	0	0	0	

4	ICICI Bank Limited	LS5190 GJ1994P LC0210 12	23-03-2021	201245135	201245135	Secured	<p>s 201245135T A Current assets: The whole of the Borrower's stocks of raw materials, goods-in process, semi-finished and finished goods, consumable stores and spares and such other movables, including book debts, bills whether documentary or clear, both present and future whether in the possession or under the control of the borrower or not, whether now lying loose or in cases or which are now lying or stored in or about or shall hereafter from time to time during the continuance of these presents be brought into or upon or be stored or be in or about all the Borrower's factories premises and god owns situate at Chennai or wherever else the same may be or be held by any party to the order or disposition of the Borrower or in the course of transit or on high seas or on order or delivery, however and where so ever in the possession of the Borrower and either by way of substitution or addition (the "Current Assets", which expression shall, as the context may permit or require, mean any or each of such Current Assets).</p> <p>Receivables: All amounts owing to, and received and or receivable by, the Borrower And / or any person on its behalf, all book debts, all cash flows and receivables and proceeds arising from I in connection with business and all rights, title, interest, benefits, claims and demands whatsoever of the Borrower in, to or in respect of all the aforesaid assets, including but not limited to the Borrower's cash in hand, both present and future (the "Receivables", which expression shall, as the context may permit or require, mean any or each of such Receivables).Movable properties: The whole of the Borrower's moveable properties (save and except Current Assets) including its movable plant and machinery, machinery spares, tools and accessories, non - trade receivables and other movables, both present and future, whether in the possession or under the control of the Security Provider or not, whether installed or not</p>	Rs 201245135 Details of Personal Guarantors Sl.No. Name of Guarantors 1 Mr. Rizwan Ahmad 2 Mrs. Sayeeda Ahmad	13.55	0	0	0	0	
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5	Axis Bank Limited	L65110 GJ1993P LC0207 69	23-03-2021	206212546	206212546	Secured	<p>Primary: Pari passu first Charge on the entire current assets of the company, both present and future.</p> <p>Collateral:</p> <ol style="list-style-type: none"> 1. Pari passu first charge on 3.70 acres of Factory Land situated at S.No.17 4-4B, 175-1 A & 176-2A, Kotakuppam village, Oothukottai Taluk, Thiruvallur District, Tamilnadu standing in the name of the Oren Hydrocarbons Private Limited. 2. Pari passu first charge on 3.39 Acres of Factory land situated at Survey no. 46/1, Gangarajupurom Village, Kodur Mandal, Cuddappah District, Andhra Pradesh-5161 01 belonging to the Mis Oren Hydrocarbons Private Limited. 3. Pari Passu first charge on residential apartment at Ground floor in Bala Pioneer Homes situated at Door No.28 (old No.4) Saravana mudali street, T.Nagar, Chennai standing in the name of the Mis Oren Hydrocarbons Private Limited. 4. Pari-passu first charge on the land and building of PAC plant at Nagarajkuppam, Nagari Mandai, Andhra Pradesh standing in the name of Mis Oren Hydrocarbons Private Limited. 5. Pari Passu first charge on starch plant at survey No.' s 189/1, 2016/1 A & 207/1 A Beerakuppam village, Nagari , Chittoor Dist, Andhra Pradesh standing in the name of Mis Oren Hydrocarbons Private Limited. 6. Pari passu first charge on the movable fixed assets 	Rs 206212546 For credit limits sanctioned to Mis Oren Hydrocarbons Private Limited, we also have security by way of mortgage of third party properties and Personal Guarantees of Mr Rizwan Ahmad and Mrs. Sayeeda Ahmad	13.89	0	0	0	0	
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6	State Bank of India	Incorporated under SBI ACT, 1955	23-03-2021	78296282	78296281.5	Secured	<p>Primary: Hypothecation of stock of raw materials, stock in process, finished goods, consumable stores, spares and export/ local receivables. Goods covered under the LCs and other current assets of the company.</p> <p>Charge Type - Pari-passu 1st Charge.Collateral:</p> <p>1. Factory Land & Buildings bearing Survey Number : 174/4B, 175/1A, 176/1A, 176/2A, Kottakuppam village, Erumalvettipalayam post, Oothukottai taluk, Thiruvallur taluk, Tamil Nadu, 600067, (Rural), Admeasuring Total Area : 161458 Sq. Feet</p> <p>Charge Type –Equitable Mortgage Pari-passu 1st Charge.</p> <p>2. Residential Building bearing Survey Number 116 & 118/1, T.S. No.- 6446, SaravanaMudali Street, T Nagar, MamballamGuindy taluk , Chennai , Tamil Nadu, 600017, (Metro), Admeasuring Total Area : 6000 Sq. Feet</p> <p>Charge Type – Equitable Mortgage Pari-passu 1st Charge.</p> <p>3. Entire Fixed assets of the company's Bentonite manufacturing plant and liquid plant at Bhuj, Gujarat funded out of the term loan sanctioned by Axis Bank. Manufacturing unit on survey no: 700/ P1, 700/P2, 700/ P3 and 701/P1 at Bidada village, Mandavu taluk (Kutch), Gujarat, Make : 2015-2016,</p> <p>Charge type - Hypothecation of Fixed AssetsPari-passu2nd Charge.</p>			5.27	0	0	0	0	
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7	IDBI Bank Limited	L65190 MH2004 G0I1488 38	23-03-2021	452875527	452875527	Secured	<p>Rs 4528754527- Securities for Term loan: Primary: Entire Fixed assets of the company's PAC plant at Naidupettah, Andhra Pradesh.</p> <p>Collateral: Second pari-passu charge on Fixed Assets of the company both present and future other than Fixed Assets exclusively charged to lenders for various projects. Securities for Working capital:</p> <p>Primary: First charge on Pari-passu basis of the entire current assets of the company, both present & future.</p> <p>Collateral: First Pari-passu charge on the following properties belongings to the company and its promoters:</p> <p>a) Commercial land (216 sq. feet of undivided share of land) and building with 940 sq.feet of built up area in 2nd floor, situated at No.2-B, Door No.28 at Saravana Street, T Nagar, Chennai 600017 standing in the name of Mrs. Sayeeda Ahmad.</p> <p>b) Residential site (634 feet of undivided share) with building having 1390 sq. feet of built up area, 2nd floor situated at No.2-A, door No.40 at Venkataraman Street, T Nagar, Chennai 600017, belonging to Shri Rizwan Ahmad and Smt Sayeeda Ahmad.</p> <p>c) 3.70 acres of Factory Land & Building situated at</p>	Rs 452875527 Personal Guarantee of promoter directors namely Shri Rizwan Ahmad & Smt. Sayeeda Ahmad.	30.50	0	0	0	0	
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